

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1911
ANSWERED ON 02.08.2022

SUPPLEMENTING POWER PRODUCTION CAPACITY

1911. SHRI R. GIRIRAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government agrees with the view that, to overcome the present situation and to reach break-even, DISCOMS need to take further steps like expanding their footprint into renewable sources of energy and connecting them to their grids;
- (b) if so, the steps taken/being taken by Government keeping in mind that this will not only supplement production capacity but also normalize the cost across the sources; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) to (c) Renewable sources of energy, particularly solar energy, have become cost competitive vis-à-vis conventional sources of energy. Thus, renewable energy is now becoming attractive to DISCOMS.

Steps taken by Government of India to promote renewable energy capacity include the following:

- Notification of Renewable Purchase Obligation (RPO) and Energy Storage Obligation Trajectory till 2030,
- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

Further, to increase penetration of renewable energy, the Government of India has notified **Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022.**
